## NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

ATION NUMBER

PETITION NUMBER

: CP/180/2017

NAME OF THE PETITIONER(S)

: MUNEES ENGINEERING & SERVICES PVT LTD

NAME OF THE RESPONDENT(S)

: ROC CHENNAI

**UNDER SECTION** 

: 252

S.No.	Name (in Capital)	Represented by	Signature
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## <u>ORDER</u>

Counsel for petitioner present. Representative of the ROC present. The matter is adjourned at request for hearing submissions by both the sides. Put up on 08.01.2018.

K Anantha Padmanabha Swamy Member (Judicial)

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